

16. Sri Mohd. Yunus . . . . .	Member
17. Sri S. Hamid . . . . .	"
18. Sri Badr-ud-Din Tyabji . . . . .	"
19. Dr. Gopal Singh . . . . .	"
20. Sri Mulk Raj Anand . . . . .	"
21. Prof. Nihar Ranjan Ray . . . . .	"
22. Sri A.J. Kidwai . . . . .	"
23. Begum Hamida Habibullah, M.P. . . . .	"
24. Smt. Roda Mistry, M.P. . . . .	"
25. Begum Maimona Sultan, M.P. . . . .	"
25. Pir Zamin Nizami S. Bokhari . . . . .	"
27. Sri Mir Nasrullah . . . . .	Member Secretary.

### Foreign Students Studying in Indian Universities

743. SHRI SYED SHAHABUDDIN:  
Will the Minister of EDUCATION be pleased to refer to the reply to Unstarred Question 1408 given in the Rajya Sabha on the 2nd July, 1980 and state:

(a) the nationality-wise break up of foreign students studying in Indian Universities in 1978-79 and 1979-80;

(b) the number of foreign students of Indian origin included in (a) above;

(c) their break-up among undergraduate, professional and post-graduate courses and research courses;

(d) whether the universities are required to obtain prior approval of Government before admitting a foreign student unless already sponsored by Government;

(e) if so, what is the name of such authority; and

(f) what is the number of foreign students receiving school education in India and the number of students of Indian origin included therein?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRIMATI SHEILA KAUL): (a) to (c) Information is being collected and will be laid on the Table of the Rajya Sabha.

(d) and (e) A statement is attached. (See below.)

(f) Information is being collected and will be laid on the Table of the Rajya Sabha.

### Statement

Normally it is not necessary for the universities to obtain the prior approval of the Government of India before admitting foreign students other than those sponsored by the Government. However, in order to streamline the procedure for the admission of self-financing foreign students, the Ministry of Education and Social Welfare has requested all the universities in India that the applications of self-financing foreign students seeking admission should not be considered for admission unless they are in possession of Student Visa. The Ministry of External Affairs also requested the Indian Missions abroad to advise all prospective candidates to apply for admission to the Indian Missions and forward the applications of only those eligible candidates who have adequate knowledge of English to this Ministry. On receipt of the applications, this Ministry will forward them to the various Universities/Institutions for consideration for admission. After the admission have been confirmed by the universities/institutions, this Ministry will request the Indian Missions abroad to issue Student Visa to the candidates concerned. In view of this procedure, the universities were requested that the applications of self-financing foreign students who apply directly

or through their Missions in India may not be entertained.

**Additional cultivable area brought under irrigation**

744. SHRI SYED SHAHABUDDIN: Will the Minister of IRRIGATION be pleased to state:

(a) the target of additional cultivable area to be brought under irrigation during 1980-81;

(b) the extent to which the target is likely to be achieved; and

(c) the estimated investment in major and medium irrigation projects during the year?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) The targets are 0.91 million hectares from major and medium irrigation schemes and 1.5 million hectares from minor irrigation schemes.

(b) These targets are likely to be achieved.

(c) The estimated investment in major and medium irrigation projects during the year 1980-81 will be Rs. 1211 crores.

**Conversion of leasehold plots into freehold**

745. SHRI SANTOSH KUMAR SAHU: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have since taken any decision on converting the leasehold plots in Delhi into freehold ones; and

(b) if so, the details in this regard?

THE MINISTER OF WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir.

(b) Does not arise.

**Shortage of postal articles**

746. SHRI KRISHNA NAND JOSHI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that there

is acute shortage of postal articles in the post offices in the hill districts of Uttar Pradesh; and

(b) if so, the reasons therefor and the remedial measures taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) Yes, Sir. There was some shortage during the months of June and Septemebr, 1980.

(b) This is due to short supply from India Security Press. In order to overcome the shortage, supplies were got diverted from the neighbouring post offices. At present there is no shortage.

**Development schemes for small and medium towns in Uttar Pradesh**

747. SHRI KRISHNA NAND JOSHI: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply to Unstarred Question 521 given in the Rajya Sabha on the 18th June, 1980 and state:

(a) the details of the small and medium towns chosen in Uttar Pradesh under the development of small and medium towns scheme launched by the Central Government; and

(b) by when the development work of these towns is likely to start in that State?

THE MINISTER OF WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The towns of Azamgarh, Fatehpur and Jaunpur have been selected in U. P. for assistance under the Centrally Sponsored Scheme of Integrated Development of Small and Medium Towns.

(b) The State Government has informed that the implementation of the approved scheme in these towns is expected to start in January, 1981.